

to or connected with the Rajasthan Desert Scheme?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The progress made on the work of the Rajasthan Canal till the end of July, 1959 is as follows:—

1. Earth work of Rajasthan Feeder—3,601 lakh cft.
2. Compaction of earth-work—884 lakh cft.
3. Masonry structures—Two structures completed and 14 are in progress.
4. Lining of Rajasthan Feeder—Tiles and bricks are under process of manufacture and the actual work of lining will start from October, 1959.

(b) and (c). The reply is in the negative.

CHANGE IN THE UNITED STATES AID PATTERN

126. SHRI V. K. DHAGE: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether Government of the United States of America have proposed a change in the pattern of aid to India for community development from April, 1960; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY):

(a) No, Sir.

(b) Does not arise.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE DAMODAR VALLEY CORPORATION FOR 1957-58 AND RELATED PAPERS

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, I beg to lay on the Table, under sub-section (5) of sec-

tion 45 of the Damodar Valley Corporation Act, 1948, a copy of the Annual Report of the Damodar Valley Corporation for the year 1957-58, together with the Audit Report on the accounts of the Corporation for the said year. [Placed in Library. See No. LT-1574/59.]

THIRD ANNUAL REPORT OF THE ALL-INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI, FOR 1958-59

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Sir, I beg to lay on the Table, under section 19 of the All-India Institute of Medical Sciences Act, 1956, a copy of the Third Annual Report of the All-India Institute of Medical Sciences, New Delhi, for the year, 1958-59. [Placed in Library. See No. LT-1587/59.]

THE DELHI DEVELOPMENT AUTHORITY (MAINTENANCE OF CURRENT ACCOUNT) RULES, 1959

SHRI D. P. KARMARKAR: Sir, I also beg to lay on the Table, under section 58 of the Delhi Development Act, 1957, a copy of the Ministry of Health Notification G.S.R. No. 944, dated the 5th August, 1959, publishing the Delhi Development Authority (Maintenance of Current Account) Rules, 1959. [Placed in Library. See No. LT-1588/59.]

ANNUAL REPORT OF THE NATIONAL CO-OPERATIVE DEVELOPMENT AND WAREHOUSING BOARD FOR 1957-58, ANNUAL CONSOLIDATED STATEMENTS OF ACCOUNTS AND RELATED PAPERS.

THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. K. DEY): Sir, I beg to lay on the Table, under sub-section (3) of section 15 of the Agricultural Produce (Development and Warehousing) Corporation Act, 1956, a copy of the Annual Report of the National Co-operative Development and Warehousing Board for the year 1957-58 and, under sub-section (4) of section